WRITTEN ANSWERS TO QUESTIONS

Foreign Agencies Finance Association of Voluntary Agencies for Rural Development

*480. SHRI GHUFRAN AZAM: Will the Minister of FINANCE be pleased to state which foreign agencies financed Association of Voluntary Agencies for Rural Development and its affiliated organisation during the last one year and how much was received by the Association of Voluntary Agencies for Rural Development?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Government of India in the Ministry of Home Affairs have vide their Notification dated the 17th February, 1982 appointed a Commission of Inquiry to inquire into the working and activities, including publications, of a number of organisations including the Association of Voluntary Agencies for Rural Development (AVARD) and other organisations closely connected therewith. The Commission of Inquiry will also inquire into the sources of funds of the organisations referred to above.

धारक बांड

*481. **श्री नरसिंह मकवाना** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) धारक बांड किस प्रकार के कागज पर मुद्रित किए गए हैं, उनके लिए कौन सी स्याही प्रयोग में लाई गई है तथा उन पर कितना व्यय हुआ है ;

(ख) नकली धारक बांडों का पता लगाने के लिए क्या प्रबंध किए जाएंगे ; और

(ग) उन धारक बांडों का क्या किया गया है जो निर्धारित तिथि तक बेचे नहीं जा सके ?

वित्त मंत्री (श्री प्रणब मुखर्जी) : (क) धारक बांड सरकारी सिक्योरिटी पेपर मिल द्वारा निर्मित जलचिन्हित सिक्योरिटी कागज पर छापे गए थे । बांडों को रंगत (टिंट) देने के लिए इस्तेमाल की गई आशुलिपी (क्यूजिटिव) स्याही को छोड़कर, जो बाजार से खरीदी गई थी, इन बांडों की छपाई में विभागीय तौर पर उत्पादित स्याहियां इस्तेमाल की गई थीं । इन बांडों को छापने पर कुल 12.69 लाख रुपया व्यय हुआ ।

(ख) जल-चिन्हों और इस्तेमाल किए गए कागज और स्याहियों की किस्म को देखते हुए, असली और नकली बांडों में अंतर करना मुश्किल नहीं होगा । अभी तक नकली धारक बांडों का कोई मामला सरकार अथवा भारतीय रिजर्व बैंक के नोटिस में नहीं आया है ।

(ग) भारतीय रिजर्व बैंक द्वारा उन बिके धारक बांड वापिस लिए जा रहे हैं ताकि उन्हें उसी प्रकार नष्ट कर दिया जाए जिस प्रकार बड़े मूल्यों के नोट नष्ट कर दिए जाते हैं ।

Facilities at Airports for Safer Running of AIR Services

*483. SHRI BAPUSAHEB PARULEKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that most of the Airports in the country are without adequate facilities for landing, garaging and other facilities for the safer running of air services;

(b) if so, what are the details thereof; and

(c) what steps have been taken to meet the situation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) and (c). Do not arise.

Checking of Tax Evasion

*485. DR. A. U. AZMI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that preferring of false claims on account of depreciation and development for seeking income-tax rebate are on the increase;